

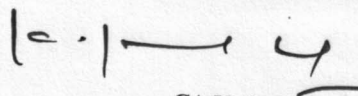
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EUPHORIA TECHNOLOGIES PRIVATE LIMITED
ENGAGED IN INFORMATION TECHNOLOGY SECTOR
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Euphoria Technologies Private Limited CIN U72900GJ2010PTC063439
2. Address of the registered office	Office No. 403, 4th Floor, Nishal Arcade Shopping, Nr. Vaishali Row House, Green City Road, Pal, Surat-394510
3. URL of website	Not Maintained
4. Details of place where majority of fixed assets are located	No major fixed assets. CD holds shops and offices in Surat.
5. Installed capacity of main products/ services	Not Applicable. The Corporate debtor is engaged in information technology services.
6. Quantity and value of main products/ services sold in last financial year	Revenue in F.Y. 2022-23 Revenue From Operations: Rs. 1,50,000 Other Income: Rs. 1,05,73,256.65
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	For details, please connect to: cirp.etpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please connect to: cirp.etpl@gmail.com
10. Last date for receipt of expression of interest	21.10.2023
11. Date of issue of the provisional list of prospective resolution applicants	31.10.2023
12. Last date for submission of objections to the provisional list	05.11.2023
13. Date of issue of the final list of prospective resolution applicants	15.11.2023
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	20.11.2023
15. Last date for submission of resolution plans	19.01.2024
16. Process email id to submit EOI	cirp.etpl@gmail.com

Note: I have published Form G of M/s. Euphoria Technologies Private Limited on 06/10/2023 in Business Standard, English and Sandesh, Gujarati wherein Points No. 13, 14 & 15 were inadvertently left out to be printed in the earlier published Form G. Further, please note that the same has been amended as per the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Amendment Regulations, 2016 vide Notification No. IBBI/2023-24/GN/REG106, dated 18th September, 2023.

Date: 18.10.2023
Place: Surat




CA Kailash Shah
Resolution Professional
Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511
505, 21st Century Business Centre, Nr. World Trade
Centre, Ring Road, Surat-395002, Gujarat
For Euphoria Technologies Private Limited